

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1213  
ANSWERED ON:17.08.2012  
FUEL SUPPLY AGREEMENTS  
Reddy Shri Magunta Srinivasulu

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has taken any decision on the amended terms of the new fuel supply agreements between various stakeholders that proposes to lower the trigger point to 65 per cent from 80 per cent;
- (b) if so, the details thereof and its objectives thereof; and
- (c) the views of each State including Andhra Pradesh in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a) : Ministry of Power has written to Ministry of Coal for not agreeing to lower the trigger point to 65% from 80% in the Fuel Supply Agreements (FSAs) for levy of disincentive.
- (b) & (c) : Do not arise in view of reply at (a) above.